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MINISTRY OF HEALTH AND FAMILY WELFARE

(Food Safety and Standards Authority of India)

CORRIGENDA

New Delhi, the 21st December, 2011

**F. No. 3/15015/30/2011.**—In the notification of the Food Safety and Standards Authority of India, published in the Gazette of India, at pages 1—118 of Food Safety and Standards (Licensing and Registration) Regulations, 2011, Extraordinary, Part III, Section 4, *vide* notification number 2-15015/30/2010, dated the 1st August, 2011,—

- (1) Page 66, line 30, for "Part II" read "Part I of Schedule 4".
- (2) Page 67, line 27, for "Annexure 2" read "Annexure 3".
- (3) Page 115, line 25, for "5°C" read "5°C".
- (4) Page 116,—
  - (a) line 6, for "handles" read "handler".
  - (b) line 11, for "600C" read "60°C".
  - (c) line 12, for "50C" read "5°C".
  - (d) line 28, for "-180C" read "18°C".
- (5) Page 117,—
  - (a) line 15, for "50C" read "5°C".
  - (b) line 20, for "750C" read "75°C".
  - (c) line 21, for "65 0C" read "65°C".
  - (d) line 21, for "70 0C" read "70°C".
  - (e) line 38, for "740C" read "74°C".

V. N. GAUR, Chief Executive Officer

[ADVT. III/4/187-0/11/Exty.]